

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Ref: Petition No. 41/TT/2013

Date: 7.5.2015

To

The Deputy General Manager  
Power Grid Corporation of India Limited  
SAUDAMINI, Plot No. 2  
Sector-29, Gurgaon-122001

**Subject:** Approval of transmission tariff for Asset-I:765 kV 240 MVAR Switchable Line Reactor under Bus Reactor at Balia Sub-station and Asset-II: 765 kV Line bays at Sasaram Sub-station (for 765 kV Sasaram-Fatehpur TL under SASAN Project) from DOCO to 31.3.2014.

Sir,

I am directed to refer to your above mentioned petition and request you to furnish the following information on affidavit by 22.5.2015 with a copy to the beneficiaries/respondents:-

- a. Approval of RPC/SCM of Asset-I: 240 MVAR Switchable line Reactor as Bus Reactor and its usage; and
- b. Comments on the issues raised by PSPCL during the hearing on 26.8.2014, especially regarding proposing 1200 MVAR reactive compensation for just one Balia-Lucknow line.

Yours faithfully,

Sd/-  
(V. Sreenivas)  
Dy. Chief (Legal)